

**Title:** Introduction of the Constitution (Amendment) Bill, 1999. (Insertion of new article 75A, etc.)

15.35 hrs.

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER; The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI KIRIT SOMAIYA : I introduce the Bill.

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